

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1147
ANSWERED ON:07.12.2004
MINORITY CELL
Athawale Shri Ramdas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have any proposal to constitute a full-time commission as a measure before inciting the communal riots;
- (b) if so, whether his Ministry has constituted a 'Minority Cell' to attend the complaints of the minorities regarding law & order and security;
- (c) if so, the details thereof including incharge and other office bearers of such cell;
- (d) the details of complaints received by the cell and action taken thereon since its constitution; and
- (e) the effective steps being taken or proposed to be taken by the Union Government in order to make this cell more effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): This Ministry receives complaints/reports relating to law and order and security issues affecting the minorities from time to time. Since law and order is a State Subject under the Constitution, these complaints/reports are referred to the State Governments/UT Administrations for taking appropriate action as per law. Suitable advisories/directions to initiate steps for the maintenance of peace and harmony and protection of minorities are also issued whenever considered necessary. There is no proposal to constitute another full-time Commission in this regard.